

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

AUCTION NOTICE

ROC.NO. 90/2022-AP HC VEHICLES

DATE:19.09.2022

It is hereby notified that the High Court of Andhra Pradesh has decided to dispose of the Six (6) numbers of following Official Vehicles by Public Auction in AS IS WHERE IS CONDITION, as recommended by the Motor Vehicles Inspector, Mangalagiri for condemnation as '**Scrap**', as per the instructions issued in the G.O.Ms.No.333, GA (OP.II) Department, dated 31.07.1997. The upset prices for the vehicles are fixed by the Deputy Transport Commissioner, Guntur. The details of the vehicles are mentioned hereunder:-

Sl. No.	Vehicle No. & Model	Month / Year of Purchase	No. of Kilometers plied	Approximate cost of Upset Value fixed by the MVI Rs. Ps.
01	AP 09 BN 3324 (Mahindra Bolero XL 2WD 10 Seater)	October, 2007	1,02,390 Kms.	48,000/-
02	AP 12 V 1714 (Maruti Omni MPI Cargo-BS III (Petrol))	May, 2008	1,78,624 Kms.	5,000/-
03	AP 12 L 7103 (Maruti Omni MPI STD BSIV (Petrol))	December, 2011	98,947 Kms.	10,000/-
04	AP 12 H 2384 (Maruti Omni MPI STD BSIII (Petrol))	May, 2008	1,97,231 Kms.	8,000/-
05	AP 12 V 5572 (Maruti Omni MPI Cargo BSIV (Petrol))	December, 2011	96,183 Kms.	10,000/-
06	AP 12 V 1713 (Maruti Omni MPI Cargo-BSIII (Petrol))	May, 2008	1,14,543 Kms.	8,000/-

Auction will be held in the premises of the High Court of Andhra Pradesh, Nelapadu, Tullur Mandal, Guntur District on Saturday, the 15th day of October, 2022 at 11.30 AM.

The interested persons may participate in the Auction. The successful bidder shall have to deposit the total auction price immediately. The High Court has the discretion to accept or reject the auction sale in favour of any one. One hour before the scheduled time of auction, the persons interested to participate in the public auction may register their names with the undersigned. The interested persons may inspect the vehicles at the High Court premises on 30.09.2022 and 01.10.2022 from 4.00 pm., to 5.00 pm., with the permission of the undersigned.


OSD (PROTOCOL)